

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Appeal No.141/252/PB/2018

IN THE MATTER OF:

M/s. Man Developers & Infrastructure Pvt. Ltd. Applicant/petitioner
Vs.
Registrar of Companies Respondent

Order under Section 252 of the Companies Act

Order delivered on 13.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Petitioner/Applicant :
For the Respondent :

ORDER

Even on the second call no one is present on behalf of the appellant in support of the appeal. In the interest of justice hearing is deferred to 05.03.2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

-Sd/-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

13.02.2018
Vineet